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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

O.A. 2251/93

New Delhi this the 30th day of November, 1993.

Jaydeep Nayak,  
S/o Shri Jagan Nath Nayak,  
119, IOS Mess,  
SUP-NPA  
Hyderabad-500252

... Applicant

(By Shri S.K. Rungta, Advocate.)

Versus

1. Union of India through  
Secretary Ministry of Home Affairs  
North Block, New Delhi/
2. Union of India through  
Under Secy to the  
Government of India,  
Ministry of Personnel Public Grievances &  
Pensions (Department of Personnel and Training)  
New Delhi.

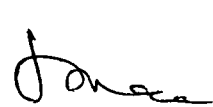
ORDER (Oral)

(By Hon'ble Mr J.P. Sharma, Member (J))

None appeared for the applicant. The case was given a pass over. After one and half hour case was given a call for the second time but none appeared. The case is dismissed in default.

  
(B.K. Singh)

Member (A)

  
(J.P. Sharma)

Member (J)

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